MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 93 **Imphal, Wednesday, August 20, 2025** **(Sravana 29, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 28th July, 2025

No.RRDP-40/2/2023-DP-DP (D): In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, hereby makes the following rules regulating the method of recruitment to the post of **Prosthetics & Orthotics (Technician)** of Social Welfare Department, Manipur as shown in the M.P.S.C. Form-8, namely: -

1. Short title:- These rules may be called Department of Social Welfare, Manipur, Prosthetics & Orthotics (Technician)Recruitment Rules, 2025.

2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. Classification, Scale of pay, method of recruitment etc:- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. Disqualifications: -

   (a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse shall be eligible for appointment to the aforesaid post, and

   (b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

   Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

MPSC FORM-8

No. RRDP-40/2/2023-DP-DP
Imphal, the 28th July, 2025

RECRUITMENT RULES FOR THE POST OF PROSTHETICS & ORTHOTICS (TECHNICIAN) IN THE DEPARTMENT OF SOCIAL WELFARE, MANIPUR

1	Designation of Post:	Prosthetics & Orthotics (Technician)
2	No. of Post:	2 (two)
3	Classification of post:	G.C.S. Class-III (Non-Gazetted)
4	Scale of Pay:	Rs. 5200 – 20200+2000(Grade Pay) (R.O.P-2010)/Level-4 (R.O.P-2019)
5	Whether selection post or non-selection post.	NA
6	Age for direct recruits	38 years and below (Upper age limit is relaxable for Government servants appointed under the Government of Manipur to the extent of the period of continuous service put in the post/service and by 5 years for SC/ST candidates and a Government servant who belongs to SC/ST will get the facility admissible to a Government servant in addition to the relaxation admissible to SC/ST candidates and by 3 years for OBC)
7	Educational and other qualifications required for direct recruits	ESSENTIAL: 1.Graduate from a recognized university 2.Certificate/diploma in plastic processing and instrument mechanic from a recognized institute DESIRABLE: 1. Knowledge of Manipuri & Hindi
8	Whether age and educational qualification prescribed for the direct recruits will apply in the case of promotees	NA
9	Period of probation, If any	2 (two) years
10	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of the vacancies to be filled by various methods	By direct recruitment

11	In case of recruitment by promotion/ deputation/transfer, grades from which promotion/ deputation/transfer to be made	NA
12	If a DPC exists, what is its composition	Class-III D.P.C.
13	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (Exemption from consultation) Regulation-1972

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 20-08-2025 18:08:49